

SPECIAL BENCH
COURT - I

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1145(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	PRAVEEN CHANDRA & ORS. VS PATNA POLSON PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For Petitioner

Mr. Bhargav Chkaraborty, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **23.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**